

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.6356 of 1998@@  
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WITH

SLP (C) No. 15062 of 1998@@  
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Nilangshu Bhusan Basu etc.

Appellant (s)

VERSUS

Deb K. Sinha & Ors.

Respondent (s)

(With appln. for directions)

(HEARD BY HON'BLE RAJENDRA BABU AND BRIJESH KUMAR, JJ.) @@  
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Date : 31/08/2001 This matter was called on for pronouncement of Judgment.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE BRIJESH KUMAR

For petitioner(s) Mr. Bijan Kumar Ghosh, Adv.,  
Mr. Pranab Kumar Mullick, Adv.,

For respondent(s) Mr. K.V. Vijay Kumar, Adv.,  
Mr. Bijan Kumar Ghosh, Adv.  
Ms. Abha Jain, Adv.

The Court made the following @@  
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O R D E R@@  
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L.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
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Hon'ble Mr.Justice Brijesh Kumar pronounced the judgment  
of the Court allowing the civil appeal and dismissing the special  
leave petition.

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(R.K. Dhawan)  
Court Master

(D.D. Jindal)  
Assistant Registrar

(Signed Judgment is placed on the file)  
Non-reportable